

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.1188/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE COMPANY: PR Commissioner of Income Tax-6, New Delhi
V/S
Register of Companies, Delhi & Ors.

SECTION OF THE COMPANIES ACT: 560(6)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Sumeet Prakash Adu (Proxy). for Raghvendra Kishore Singh		For Petitioner	
2	MANISH RAJ Company, Prosecutor		For Roc, Delhi	

ORDER

A written request for adjournment has been circulated on behalf of the petitioner. Accordingly hearing is deferred to 21.3.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN)

MEMBER (J)

Dated: 20.2.2017
(Vidya)